

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 899  
ANSWERED ON 2<sup>ND</sup> DECEMBER, 2021**

**USE OF TWO-WHEELERS ON EXPRESSWAYS**

**899. SHRI RAJENDRA AGRAWAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether any uniform policy is applicable on allowing use of two-wheelers on expressways in the country and if so, the details thereof;**
- (b) whether use of two-wheelers is prohibited on expressways and if so, the details thereof;**
- (c) whether the Government proposes to build separate lanes for two-wheelers on all expressways in the country and if so, the details thereof; and**
- (d) whether the Government proposes to allow two wheelers particularly on the Delhi-Meerut expressway in absence of alternative routes and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) For access controlled expressways, two wheelers are not allowed on Expressways as good industry practice and codal provisions, for safety of two wheelers and other users.**

**(d) As per Gazette notification dated 15.01.2021, entry of two wheelers is prohibited on Delhi-Meerut expressway.**

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